

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1449/2000

New Delhi this the 3rd day of August, 2000.

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HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

1. Kuldarshan Kumar S/O Harnam Das.
2. Subhash Chander S/O Madan Lal,
Office of Chief Administrative Officer,
Kashmiri Gate, New Delhi.
(Both working as Clerks) ... Applicants

(By Shri U.Srivastava, Advocate)

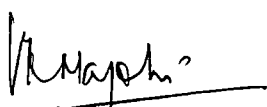
-versus-

1. Union of India through
General Manager, Northern Railway,
Baroda House, New Delhi.
2. Divisional Railway Manager,
Northern Railway, Bikaner Division,
Bikaner (Rajasthan).
3. Chief Administrative Officer,
Northern Railway,
Kashmiri Gate,
New Delhi. ... Respondents

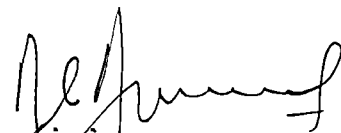
O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Applicants based on decisions of this Tribunal of 3.7.1993 in O.A. No.1395/92 and of 28.9.1999 in O.A. No.1212/96, have submitted their representations on 9.3.2000 at Annexure A-1. No decision thereon has so far been taken. In the circumstances, we find that ends of justice would be met by disposing of the present O.A. with a direction to respondents 2 and 3 to pass suitable orders on the representations in accordance with law. The same be passed expeditiously and within a period of three months from the date of service of this order. We order accordingly.



(V. K. Majotra)
Member (A)



(Ashok Agarwal)
Chairman